## (श्री बालकृष्ण गुप्त)

मौर बिगड़ता जा रहा है । मनीपुरी लोग स्वशासन चाहते हैं और वह उनको बिना किसी झिझक के दे देना चाहिए और उनको स्टेटहुड फौरन मिल जाना चाहिए, नही तो जिस तरह मिजो वाले और नागा वाले पीकिंग चले गए, ईस्ट पाकिस्तान चले गए, उसी तरह वहा की हालत होने वाली है । मनीपुर में जो हमारी पार्टी एस० एस० पी० मौजूद है वह भी स्टेटहुड मांगनी है और इसलिए मैं गृह मंत्री-साहब से बार-वार निवेदन करूंगा कि इसमें ज्यादा विलम्ब न करे, नही तो स्थिति बहुत बिंगड़ जायगी और फिर देर करने में वह अहसान भी नही मिलेगा जो ग्राज मिल सकता है ।

**भी उपसभापति :** सवाल तो इसमें है ही नही ? <sup>Now, Papers to be laid on the Table.</sup>

PAPERS LAID ON THE TABLE

PREFACE 10 FOURTH FIVE YEAR PLAN

THE MINISTER OF SIALE. (SHRI-MATI NANDINI SAIPATHY): SIL, on behalt of Shrinati Indira Gandhi, I beg to lay on the Table a copy of a document (in English and Hindt) entitled "Preface to Fourth Five Year Plan." [Placed in Library. See No. LT-3878/70.]

THE PAYMENI OF WAGLS (PROCIDURL) Amendment Rules, 1970

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHR1 BISHWA NATH ROY): Sir, I beg to lay on the Table, under sub-section (6) of section 26 of the Payment of Wages Act, 1936, a copy of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) Notification S.O. No. 2410-PWA/ Procedure/Rule/Am, dated the 6th July, 1970 (in English and Hindt), publishing the Payment of Wages (Procedure) Amendment Rules, 1970. [Placed in Library. See No. 17:3853/70.]

- 1. ANNUAL REPORT AND ACCOUNTS (1966-67) OF THE INDIAN COUNCIL OF AGRICUL-TURAL RESEARCH, NEW DELHI AND RU-LATED PAPERS
- 11. THE WEST BENGAL LAND REFORMS (Amendment) Act, 1970

SHRIMATI NANDINI SATPATHY: Sir, on behalf of Shri Annasaheb Shinde, I beg

to lay on the Table--

(a) A copy each of the following papers (in English and Hindi):---

(i) Annual Report and Accounts of the Indian Council of Agricultural Research, New Delhi, for the year 1966-67, together with the Audit Report thereon. [Placed in Library. Sec No. LT-3858/70.]

(ii) A statement showing the reasons of the delay in laying the above Report on the Table. [Placed in Library. See No. LT-3859/70.]

(b) A copy of the West Bengal Land Reforms (Amendment) Act, 1970 (President's Act No. 16 of 1970), under subsection (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970. [Placed in Library. See No. LT-3946/70.]

## NOTIFICATIONS UNDER THE ESSENTIAL COMMO-DITIES ACT, 1955

SHRIMATI NANDINI SATPATHY: Sir, on behalf of Shri Annasaheb Shinde, I also beg to lav on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food) under sub-section (6) of section 3 of the Essential Commodities Act. 1955:---

(1) Notification G.S.R. No. 987, dated the 26th May, 1970. [Placed in Library. See No. LT-3856/70.]

(ii) Notification G.S.R. No. 934/Ess. Com./Sugar, dated the 9th June, 1970, publishing the Sugar (Price Determination) Fourth Amendment Order, 1970. [Placed in Library. See No. LT-3855/70.]

(iii) Notification G.S.R. No. 956/Ess. Com./Sugar, dated the 18th June, 1970, publishing the Sugar (Price Determination) Fifth Amendment Order, 1970.

(iv) Notification G.S.R. No. 967/Ess. Com./Sugar, dated the 25th June, 1970, publishing the Sugar (Price Determination) Sixth Amendment Order, 1970.

(v) Notification G.S.R. No. 970/Ess. Com./Gur, dated the 26th June. 1970, publishing the Gur (Regulation of Use) (Second Amendment) Order, 1970.

(vi) Notification G.S.R. No. 1000, dated the 1st July, 1970, publishing the Roller Mills Wheat Products (Ex-mill) Price Control (Amendment) Order, 1970.